COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 58 OF 2017 & IA NOS. 162 & 363 OF 2017

Dated: 28th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Monnet Ispat & Energy Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Respondent(s)

Anr.

Counsel for the Appellant(s) : Mr. Pranjit Bhattacharya

Mr. Gopal Jain

Mr. D. K. Singh (Rep.)

Counsel for the Respondent(s) : Mr. C. K. Ray

Mr. Sachin Dubey for R-1

Ms. Suparna Srivastava Ms. Sanjna Dua for R-2

<u>ORDER</u>

As agreed by the learned counsel for the parties, list the matter for hearing on <u>30-11-2018</u>.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/kt